

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**CAUSE LIST OF BHOPAL ZONAL BENCH**

Date :14<sup>th</sup> March, 2019  
Time :10.30 A.M.

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE**  
**JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL**  
**EXPERT MEMBER**

**(THROUGH VIDEO CONFERENCING  
IN COURT NO. 3)**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR ADMISSION</b>			
1.	Appeal No. 01/2019 (CZ) (I.A. No. 08/2019)  <b>WITH</b>	Sunil Kumar Jain Vs. Rajasthan State Environment Impact Assessment Authority &Ors.	Mr. Sanjay Upadhyay& Mr. SalikShafique, Advs. for Appellant
2.	Appeal No. 02/2019 (CZ) (I.A. No. 09/2019)	MukeshSethi Vs. Rajasthan State Environment Impact Assessment Authority &Ors.	Mr. Sanjay Upadhyay& Mr. SalikShafique, Advs. for Appellant
3.	Original Application No. 44/2018 (CZ) (M.A. No. 126/2018& I.A. No. 16/2019)	Pradeep Hinduja Vs. The Principal Secretary, Govt. of Madhya Pradesh&Ors.	Dalal Associates, Advs. for Applicant
<b>AFTER NOTICE</b>			
4.	Original Application No. 5/2018 (CZ)	Irfan Khan Vs. State of Madhya Pradesh&Ors.	Mr. SambhavSogani, Adv. for Applicant
<b>FOR HEARING</b>			
5.	Original Application No. 95/2017 (CZ) (M.A. No. 392/2017)	Shiv Lal Salvi &Ors. Vs. Union of India &Ors.	Mr. Saurabh Sharma, Adv. for Applicant  Mr. Om Shankar Shrivastav, Adv. for R-1 Mr. NilavaBandhyopadhyay& Mr. Tushar Roy, Advs. for R-2 Mr. Sandeep Singh, Adv. for CG State Mr. Siddharth Chauhan, Adv.
6.	<b>Original Application No. 594/2017</b> (Earlier O.A.No.95/2015(CZ))  <b>WITH</b>	LaxmiChouhan Vs. Union of India &Ors.	Mr.RahulChoudhary, Adv. for Applicant  Mr. Krishna Kumar Singh, Adv. for MoEF Mr. ApoorvKurup, Adv. for R-6 & 7
7.	<b>Original Application No. 595/2017</b> (Earlier O.A.No.36/2015(CZ))  <b>WITH</b>	LaxmiChouhan Vs. Union of India &Ors.	Mr.RahulChoudhary, Adv. for Applicant  Mr. NarenderHooda, Sr. Adv. with Mr. ShubhamBhalla, Adv. Mr. Krishna Kumar Singh, Adv. for MoEF Mr. V. K. Shukla, Adv. for State of M.P. Mr. Rajkumar, Adv. for CPCB Mr. RajulShrivastav, Adv. for R-4 Mr. Siddharth Singh, Adv.

8.	<b>Original Application No. 455/2018</b> (Earlier O.A. No. 124/2014 (CZ))  <b>WITH</b>	Ajay Dubey  Vs. State of Chhattisgarh &Anr.	Mr. Rajesh Chand, Adv. for Applicant  Mr. Siddharth Chauhan, Adv.
9.	Original Application No. 122/2015 (CZ)  <b>WITH</b>	Anhad Mishra  Vs. Union of India&Ors.	Mr. Vineet Singh, Adv. for Applicant
10.	<b>M.A. No. 563/2016 &amp; M.A. No. 114/2017 IN</b> Appeal No. 42/2015 (CZ)  <b>WITH</b>	Chhattisgarh State Power Generation Co. Ltd.  Vs. CG Environment Conservation Board &Ors.	Mr. ApoorvKurup& Mr. ShantanooSaxena, Advs. for Appellant
11.	Original Application No. 29/2015 (CZ)	Titksha Social Organisation  Vs. Union of India&Ors.	Mr. Sanjay Kumar, Adv. for Applicant

**For orders, cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)**